## MESSAGE FROM LOK SABHA

## The International Financial Services Centres Authority Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the International Financial Services Centres Authority Bill, 2019, as passed by Lok Sabha at its sitting held on the 11th December, 2019."

Sir, I lay a copy of the Bill on the Table.

MR. CHAIRMAN: Now, the Minister of Parliamentary Affairs. ...(Interruptions)...

संसदीय कार्य मंत्री; कोयला मंत्री; तथा खान मंत्री (श्री प्रहलाद जोशी): सर, एक request है। एक Constitution Amendment Bill है, उसे without discussion पारित कर सकते हैं, वह extention of reservation quota for SC and ST के संबंध में है। ...(व्यवधान)... उसे without discussion पारित कर सकते हैं। The Leader of the Opposition अगर cooperate करें तो वह हो सकता है। ...(व्यवधान)...

MR. CHAIRMAN: I cannot do it. ...(Interruptions)... Please. ...(Interruptions)... The question is that the Supplementary Agenda has to be circulated. Then, amendments have to be received. Then, Chairman has to accept it and time has to be given. That is why, in spite of the Minister making a personal request to me earlier also, I told him, let us take it up tomorrow because it is an important Bill. ...(Interruptions)... So, with the consent of the House, we would be taking up the Constitution Amendment Bill after Zero Hour is over tomorrow, on priority. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, just one point. ...(Interruptions)...

MR. CHAIRMAN: Unless there is order, I cannot hear anything. ... (Interruptions)...

श्री देरेक ओब्राईन: सर, two weeks में कोई Short Duration Discussion नहीं हुआ, Question Hour आज भी नहीं हुआ। ...(व्यवधान)...

MR. CHAIRMAN: That is not the issue to be discussed now. ...(Interruptions)... एक दिन Question Hour आपके कारण नहीं हुआ, एक दिन उनके कारण नहीं हुआ, इसमें मैं क्या करूं? मेरी वजह से तो ऐसा कुछ नहीं हुआ है। ...(व्यवधान)...

श्री देरेक ओब्राईन: सर, दो बजे लीजिएगा। ...(व्यवधान)...

MR. CHAIRMAN: So, you want to have Question Hour! ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, take it up at 2.00 p.m. We want to have the Question Hour tomorrow.

श्री सभापति: बस, फिर इतना ही कहिए। ...(व्यवधान)... Please. ...(Interruptions)... I do not agree to this sort of thing. ...(Interruptions)... Please sit down if you want to, and if you want to hear the Chair. ...(Interruptions)... Please. ...(Interruptions)... Please let everybody be seated in their places, if you have some patience. The Constitution Amendment Bill would be taken up tomorrow. As it is a Constitution Amendment, I am just making an announcement that it would be taken up at the normal time.

The House stands adjourned till 1100 hours on Thursday, the 12th December, 2019.

The House then adjourned at fifty-four minutes past eight of the clock till eleven of the clock on Thursday, the 12th December, 2019.